NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 2(ND)/2017 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. R. VARADHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE COMPANY

Rajeev Jately.

V/s.

M/S. D.R. Johon's Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

DESIGNATION

REPRESENTATION

SIGNATURE

1. Mr. Ashok Chhabra Ady J for 2. Pawan Shavma Ady J Petitioner 3. Arloita Taday Adv. ORDER

Petition mentioned.

We have heard the learned counsel.

Let notice of the petition be issued.

Learned counsel for the respondents accepts notice on behalf of the respondent Nos. 1 & 2 and seeks time to file objections within two weeks with a copy in advance to the counsel opposite. A copy of the petition along with annexure has already been served on the respondents.

List for further consideration on 07.02.2017.

(CHIEF JUSTICE M.M. KUMAR)

(R. VARADHARAJAN) MEMBER (J)